

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 18 of 2019

IN THE MATTER OF:

Ganesh Jaiswal & Ors.

...Appellants

Vs

Tourist Inn Private Ltd. & Ors.

...Respondents

Present:

Appellants: Ms. Arshiya Ghose, Advocate.

Respondents: None.

ORDER

29.07.2019: Heard learned counsel for the Appellants in ex-parte as there in no representation on behalf of the Respondents even today. **Judgment Reserved.**

Learned counsel for the Appellants shall be at liberty to file short written submission, nor more than three pages, within one week.

**(Justice Bansi Lal Bhat)
Member (Judicial)**

**(Mr. Balvinder Singh)
Member (Technical)**

am/nn